

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 141(ND)/2016

IN THE MATTER OF:

Ram Bihari Kaushik

.....Petitioner

v.

Dadhikar Hotels Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 397/398

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Krishna Kumar, Advocate

For the Respondent(s) : Mr. Naginder Benijal, Advocate for Respondent No. 2

ORDER

Learned counsel for the parties have stated that talks for amicable settlement are in progress and therefore, the matter may be adjourned to facilitate settlement.

List for further consideration on 11.10.2017.


(CHIEF JUSTICE M.M. KUMAR)


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

Vineet